

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

(for modification of Court's order dated 18.07.2018)

WITH

SLP(C) No. 21637/2017 (XI)

Date : 26-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. Surinder Kumar Gupta, AOR

For Respondent(s)

Mr. Deepak Tyagi, Adv.

Mr. Mukesh Kumar Maroria, AOR

Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 14239/2017

The office report indicates that all the respondents have failed to file the counter affidavit within the period stipulated under the rules. Viewed, in that context, the matters shall be processed for listing before the Hon'ble Court, under the rules.

SLP(C) No. 21637/2017

All the respondents have already filed the counter affidavit.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar

MG